

9

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For hearing - Liquidation	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	-	M/s KSIIDC Limited and other	Pankaj Srivatsava Liquidator, Ayushi Agarwal for liquidator

ADVOCATE FOR PETITIONER/s:

*Pankaj Srivatsava
Liquidator
23/3/2021*

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Shri Pankaj Srivatsava, Liquidator. Post the case on **16.04.2021**.

[Signature]
MEMBER (T)

[Signature]
MEMBER (J)

SS

[Signature]